

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **24th March 2025 at 02.15 p.m. :**

I

The Special Division Bench comprising of the of **Hon'ble Shri. Justice M.S. Karnik (at Bombay) and the Hon'ble Ms. Justice Nivedita P. Mehta (at Goa)** will take up the matters, **for passing Order, through Video Conferencing**, as per the board notified.

II

Necessary arrangement for Video Conferencing is made in **Court Room No. 4** of this establishment.

III

Soon after the Special Division Bench work is over, The Division Bench headed by the **Hon'ble Smt. Justice Bharati H. Dangre** will take up the matters as per the board notified.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 24.03.2025

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)